

**COMMITTEE ON PAPERS LAID ON THE TABLE
(2018-2019)**

SIXTEENTH LOK SABHA

27

TWENTY SEVENTH REPORT

**[Action Taken by Government on the Recommendations/Observations made by the Committee
in their Eighth Report (Sixteenth Lok Sabha)]**

Presented on 18 December, 2018



सत्यमेव जयते

LOK SABHA SECRETARIAT

NEW DELHI

December, 2018/ Agrahayana, 1940(Saka)

CONTENTS

	PAGE	
COMPOSITION OF THE COMMITTEE	(iii)	
INTRODUCTION	(v)	
REPORT	Action Taken by Government on the Recommendations/Observations made by the Committee on Papers Laid on the Table in their Eighth Report (Sixteenth Lok Sabha)	01
Appendix	Statement showing Action Taken by Government on the Recommendations/Observations of the Committee on Papers Laid on the Table in their Eighth Report (16 th LS)	02
Annexure	Minutes of the sitting of the Committee held on 12. 12.2018.	06

COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE

(2018-2019)

Shri Chandrakant Khaire

-

Chairperson

M E M B E R S

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhary Mohan Jatua
7. Shrimati Mausaum Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjay Kaka Patil
10. Shri Bishnu Pada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Shri Manohar Untwal
15. Vacant

SECRETARIAT

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Rita Jailkhani - Director
3. Smt. Maya Lingi - Additional Director
4. Smt. Rajni Bhagat - Committee Officer

INTRODUCTION

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Twenty Seventh Report on the action taken by Government on the Recommendations/Observations contained in the Eighth Report (Sixteenth Lok Sabha) of the Committee.

2. The Committee considered and adopted this Report at their sitting held on 12 December, 2018 and the Minutes of the sitting are given at Annexure.
3. For facility of reference, Observations/Recommendations of the Committee have been printed in bold type in the body of the Report.

NEW DELHI
December, 2018
Agrahayana, 1940 (Saka)

Chandrakant B. Khaire,
Chairperson
Committee on Papers Laid on the Table

REPORT

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their Eighth Report (16th Lok Sabha) which was presented to Lok Sabha on 09.08.2016.

2. The Eighth Report dealt with delay in laying of the Annual Reports and Audited Accounts of Delhi Development Authority, New Delhi.

3. The Action Taken Notes have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statement showing the Action Taken by Government on the Recommendations/Observations contained in the Eighth Report (16th Lok Sabha) are given in Appendix.

4. The Committee in their Eighth Report had expressed disappointment over the failure of the Ministry of Urban Development to comply with the statutory requirement regarding laying of the Annual Report and Audited Accounts of DDA for the years 2010-2011 to 2013-2014. The Committee note that the Government have accepted all the recommendations of the Committee made in the aforesaid Report of the Committee .

5. The Committee also appreciate that consequent upon effective steps taken by the Government towards their implementation, the Annual Reports and Audited Accounts of the Delhi Development Authority , New Delhi for the years 2014-2015 to 2016-2017 have been laid on the Table of the House within stipulated time period. The Committee expect that concerted efforts of the Government shall continue to ensure timely laying of the documents of the aforesaid Organization in future also.

December, 2018
Agrahayana, 1940(Saka)

CHANDRAKANT B. KHAIRE,
Chairperson,
Committee on Papers Laid on the Table

APPENDIX

(Vide Para 2 of the Report)

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR EIGHTH REPORT (16TH LOK SABHA)

Delhi Development Authority, New Delhi

Recommendation (Paragraph No. 16)

The Committee have time and again emphasized that both the Annual Reports and Audited Accounts of an Organisation should be laid on the Table of the House simultaneously so as to enable the Members of Parliament to get a complete picture of the working and activities of the Organisation. However, the Committee are disappointed to note that the Ministry of Urban Development has failed to comply with the statutory provisions and specific recommendation of the Committee in laying the requisite documents of the Delhi Development Authority, New Delhi before Parliament during the years 2010-2011 to 2013-2014. The Committee consider it as grave irregularity on the part of the Administrative Ministry/Authority and cannot be overlooked. The Committee, therefore, strongly recommend the Ministry to pay utmost attention to the most pertinent recommendation of the Committee by making all out efforts to ensure that in future Annual Reports and Audited Accounts of the Authority are laid on the Table of the House within the stipulated time. The Committee would like to be apprised of the initiatives taken/being taken by the Ministry in this regard.

Reply of the Government

DDA has informed that the delay in laying of the Annual Report for the year 2010-11 occurred due to the fact that considerable time was taken in obtaining and compiling the information received from various departments of DDA. After the information was compiled, the draft Annual Report was sent to the concerned authorities for approval. The concerned authorities made certain corrections in the

draft Report and therefore, the Annual Report could not be sent to the Ministry within the stipulated time for laying in the Parliament. DDA has stated that except the Annual Report for the year 2010-11, no delay occurred in laying of the Annual Report for the ensuing years.

As regards the audited Annual Accounts is concerned, DDA has informed that in order to lay this document, a new internal timeline for finalization of accounts has been framed and circulated to all concerned/accounts rendering units. Further, monitoring of the compilation of accounts is also closely ensured at the level of Chief Accounts Officer and Finance Member, DDA by holding weekly meetings with the concerned officers. As a result of this Annual Accounts along with Audit Report for the financial year 2014-15 were submitted to the Ministry on 02.12.2015, i.e. well within the prescribed scheduled. The Annual Accounts for the year 2015-16 have also been compiled and sent to C&AG of India for audit on 15.06.2016 which is ahead of the scheduled date of 30.06.2016. The Audit Team from the C&AG office has also started certification of accounts from 21.06.2016. The audit is in progress. DDA has assured that the audited Annual Accounts for the year 2015-16 would be submitted to the Ministry much before the prescribed time, i.e. 31.12.2016, for laying in the Parliament.

(Ministry of Urban Development O.M. No. K-11011/19/2016-DDII dated 26 September 2016)

Recommendation (Paragraph No. 17)

The Committee were also apprised that the DDA has undertaken the task of comprehensive computerization by engaging a consultant and the work of computerization is likely to be started soon. The Committee also note that a detailed time line has also been laid down by the Authority for completing various stages for completion of the accounting and audit activities relating to the annual accounts of the DDA. The Ministry has also issued detailed guidelines in this regard indicating time schedule to be followed by DDA in the finalization of the Annual Accounts. Further, the Ministry periodically reviews and pursues with DDA to finalize and furnish printed copies of both documents within the stipulated time. The Committee are happy to note that as a result of the remedial measures taken by the Ministry/Authority, the Annual Report and Audited Accounts of the Authority for the year 2014-2015 have been laid on the Table of the House within the stipulated time period. The Committee expect from the Ministry to strictly adhere to the time schedule ensuring that the Annual

Report and Audited Accounts of the Authority are regularly laid well within time frame. The Committee also hope that the work relating to computerization of Accounts will be expedited to facilitate speedy and timely completion of accounts of the DDA. The Committee would like to be apprised of the initiatives undertaken by the Ministry/DDA in this regard.

Reply of the Government

DDA has informed that the RFP for computerization of accounts has been prepared by the Consultant and the same has been approved by Lt. Governor, Delhi/Chairman, DDA. The e-tenders have been invited for selection of vendors for design, development and implementation of computer application and technical evaluation of the vendors has been completed. The work of development of software is expected to commence by end October, 2016 and will be completed in 18 months.

(Ministry of Urban Development O.M. No. K-11011/19/2016-DDII dated 26 September 2016)

Recommendation (Paragraph No. 18)

While examining the reasons for delay in laying of the documents of the DDA for the years 2009-2010 to 2013-2014, the Committee note that there is acute shortage of accounts personnel in the Authority which is one of the primary reason for delay in the entire process of laying of the Audited Accounts of the Authority on the Table of the House. The Committee also note that the proposal for recruitment could not be taken up yet because of a restructuring exercise which has been assigned by the Authority to NPC/Deloitte. The Committee feel that in the absence of adequate staff, the entire process of accounting and auditing of accounts get derailed which eventually affects the timely submission of Audited Accounts of the Authority on the Table of the House. The Committee, therefore, recommend that the restructuring exercise undertaken by NPC/Deloitte may be expedited and vigorous efforts may be made to fill all the vacant posts in the Authority without further delay.

Reply of the Government

DDA has informed that National Productivity Council (NPC) has not yet submitted its final report. After submission of the final report by NPC, the assessment on the recommendations of NPC will be undertaken. However, the process for filling up vacant posts in various cadres including the posts of

Assistant Accounts Officer has been initiated and the online examination for the same will be held shortly.

(Ministry of Urban Development O.M. No. K-11011/19/2016-DDII dated 26 September 2016)

**EXTRACTS OF THE MINUTES OF THE FIRST SITTING OF THE
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Wednesday, 12 December, 2018 from 15:00 hrs to 15:45 hrs. in Committee Room "C", Parliament House Annexe , New Delhi.

PRESENT

Shri Chandrakant Khaire - **Chairperson**

MEMBERS

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri Virendra Singh
5. Shri P.R. Sundaram

SECRETARIAT

1.	Dr. Preeti Srivastava	-	Joint Secretary
2.	Smt. Maya Lingi	-	Additional Director
3.	Shri Munish Kumar Rewari	-	Deputy Secretary

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up the following xx xx, six Action Taken Reports and three Draft Reports for consideration :-

xx

xx

xx

xx

xx

xx

- (iii) Draft Reports relating to the Action Taken by Government on the recommendations/observations made by the Committee in their **Sixth Report** on Delay in laying of Annual Report and Audited Accounts of the Victoria Memorial Hall Kolkata;
- (iv) Draft Reports relating to the Action Taken by Government on the recommendations/observations made by the Committee in their **Seventh Report** on

Delay in laying of Annual Report and Audited Accounts of the Rail Land Development Authority New Delhi;

- (v) *Draft Reports relating to the Action Taken by Government on the recommendations/observations made by the Committee in their **Eighth Report** on Delay in laying of Annual Report and Audited Accounts of the Delhi Development Authority New Delhi;*
- (vi) *Draft Reports relating to the Action Taken by Government on the recommendations/observations made by the Committee in their **Ninth Report** on Delay in laying of Annual Report and Audited Accounts of the University Grants Commission New Delhi;*
- (vii) *Draft Reports relating to the Action Taken by Government on the recommendations/observations made by the Committee in their **Tenth Report** on Delay in laying of Annual Report and Audited Accounts of the National Institute of Social Defence New Delhi;*
- (viii) *Draft Reports relating to the Action Taken by Government on the recommendations/observations made by the Committee in their **Eleventh Report** on Delay in laying of Annual Report and Audited Accounts of the National Commission for Women New Delhi;*
- (ix) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Central Pollution Control Board(CPCB), New Delhi;*
- (x) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Mission for Clean Ganga (NMCG), New Delhi; and*
- (xi) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Office of the Chief Commissioner for Persons with Disabilities (CCPD), New Delhi.*

4. After deliberations, the Committee adopted the xx xx Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.